

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 5<sup>th</sup> January, 2017  
Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>AFTER NOTICE</b>			
1.	Original Application No. 664/2016	Samaj Sewa Samiti Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 573/2016	Shailesh Singh Vs. Beltek Canadian Water Ltd.	Mr. Sudeep Dey, Adv. for Applicant Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. R.H.A. Sikander, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB
3.	Original Application No. 586/2016	Residents Welfare Association, Jharsently Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for R-4 Mr. Rajkumar, Adv. for R-5 Mr. Shivesh P. Singh, Adv. for R-9 Mr. Pawan Upadhyay, Adv. for R-10 & 11 Mr. Abhishek Pareek, Adv. for R-12, 13&18 Mr. Siddharth Batra, Adv. for R-14 Ms. Neelam Rathore, Adv. for R-15 & 16 Mr. Ratan Kumar Singh, Adv. for R-17 Mr. Jaivir Bains, Adv. for R-19
4.	Original Application No. 610/2016	Shahbuddin Vs. Ministry of Environment & Forests & Ors.	Mr. M. Z. Choudhary & Mr. Aftab Ali Khan, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R & 3 Mohd. Amanullah, Adv. for R-4 & 5 Mr. Abhishek Atrey, Adv. for MoEF
<b>FOR HEARING</b>			
5.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms. Anu Tyagi, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka
6.	Original Application No.111/2014 (M.A.No.322/2014)	Envionics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Ms. Alpana Poddar & Mr. Raj Kumar, Advs. for R-7 Mr. Dhananjay Bajjal and Mr. Nikhil Nayyar, Advs. for R-8 Mr. A.K. Panda, Sr. Adv. and Mr. S. Panda

			Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Alok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Shiv Mangal Sharma, AAG
7.	Original Application No.113/2014	Amar Singh Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9
8.	Original Application No. 148/2015 (M.A. No. 634/2015 & <b>M.A. No. 08/2017</b> )	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover and Mr. Rahul Khurana, Adv. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9 Mr. Pranav Verma, Adv. Lt. Col. Sarvadaman Singh Oberoi (Retd.) in M.A. No. 08/2017
9.	Appeal No. 47/2016 (M.A. No. 833/2016)	M/s Rama Hotel (Guest House) Vs. Member Secretary & Ors.	Mr. Ajay Kumar Singh, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Prateek Dwivedi, Adv. for R-3 Mr. Shubham Bhalla, Adv. For R-5 Mr. B. V. Niren, Adv. for CGWA
10.	Original Application No. 58/2016 (M.A. No. 102/2016)	Tulinder Katoch Vs. Union of India & Ors.	Mr. Kamal Mehta, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-3 Mr. G. M. Gupta, Adv.
11.	Original Application No. 98/2016	Sector 4 Residents' Welfare Association Vaishali Vs. The Commissioner, Ghaziabad Nagar Nigam	Ms. Alpana Poddar & Mr. Vikram Pradeep, Adv. for Applicant Mr. Sudhir Kulshreshtha, Adv. for R-1 Mr. Shariq Ahmed, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Abhishek Yadav, Adv. for R-5
12.	Original Application No. 298/2016	Shoaib Haider Vs. Union of India & Ors.	Mr. Shoaib Haider, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-2 to 5, 7 & 8 Mr. Narender Pal Singh, Adv. for DPCC Mr. Saurabh Sharma, Adv. for R-6 & 7 Ms. Puja Kalra, Adv. for SDMC
13.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Sakshi Popli & Ms. Juhi, Adv. for MoEF
14.	Original Application No. 367/2016 (M.A. No. 712/2016 & M.A. No. 952/2016)	Bahadur Singh Karki Vs. Union of India & Ors.	Mr. Rajeev Singh Bisht, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Ms. Divya Prakash Pandey, Adv. Mr. Rahul Verma, AAG with R-3 to 6 & 9 Mr. Mukesh Verma, Adv. for R-8 Mr. Ajit Sharma, Adv. for R-10 Mr. A. K. Babbar, Adv. for R-11
15.	Original Application No. 399/2016	Arham Technochem Vs. Uttarakhand Environment Protection Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB
16.	Original Application No. 407/2016	M/s Parul Fabricator Pvt. Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. S. A. Zaidi, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Mukesh Verma, Adv. for CPCB